

Annexure-6 to Circular No. IBB4/CRP/47/2021 dated 24.11.2021
 Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023
 NCLT order: C. P. (I.B.) No. 127 of 2020 dated 11.10.2023
 List of creditors as on: 05.04.2024

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received			Details of claim admitted					Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim under verification	Amount of claim not admitted
1		Vishwakarma Becharam	20.10.2023	₹ 4,08,856.00	₹ 4,08,856.00	Employee claim under Regulation 9 of CIRP	No				₹ -	₹ -	
2		Jagdish Patel	24.10.2023	₹ 5,51,250.00	₹ 5,51,250.00	Employee claim under Regulation 9 of CIRP	No				₹ -	₹ -	
3		Sunil Sitaram Gupta	23.10.2023	₹ 93,106.00	₹ 93,106.00	Employee claim under Regulation 9 of CIRP	Yes				₹ -	₹ -	
4		Mahesh Navdev Phad	25.10.2023	₹ 5,34,078.00	₹ 5,34,078.00	Employee claim under Regulation 9 of CIRP	No				₹ -	₹ -	
5		Karan Sunil Gupta (Gratuity)	06.11.2023	₹ 5,30,770.00	₹ 5,30,770.00	Employee claim under Regulation 9 of CIRP	Yes				₹ -	₹ -	
		Total		₹ 21,18,060.00	₹ 21,18,060.00						₹ -	₹ -	